

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following Personal Assistants are hereby detained and directed to work with the Officers mentioned against their names in National Lok Adalat on 21.08.2022 (Sunday) at Tis Hazari Courts/RACC, Delhi/New Delhi:-

Sl. No.	Name of the Official	Place of Posting	Attached with
1.	Sh. Amit Kumar S/o Sh. S K Sharma EC: 72709633	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Ravi Kumar S/o Sh. Subhash Chander EC: 93450056	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Ms. Akansha Gautam, MM (NI Act), Digital Court-02, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Rajju D/o Sh. Suresh Kumar EC: 39686104	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Ms. Ambika Singh, an Officer of DHJS, Rouse Avenue Court Complex, New Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

20.8.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 61288-306 /Admn-I/P & T/HQs/2022

Dated, Delhi the \_\_\_\_\_

**Copy forwarded for information and necessary action to:-**

20 AUG 2022

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA (Central/RACC), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Officers/Officials concerned.
5. The Administrative Officer (Judl.)/Branch In-Charge, Administration Branch/Computer Branch, Central District & RACC, Delhi/New Delhi.
6. The Personal Office of undersigned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Central, THC / RACC, Delhi/New Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

